

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No.255 of 2020

In the matter of :

Rainbow Digital Services Pvt. Ltd.

... Appellant

Vs.

Growthways trading Pvt. Ltd.&Anr.

...Respondents

Present:

Appellant:Mr. G.P. Madaan Advocate, Mr. Utkarsh Mishra Advocate

Respondent: Mr. Sunil Agarwal Advocate, Mr. Manoj Kumar Garg Advocate, Mr. Siddhartha Patra Advocate for IRP

ORDER

18.02.2020 At request of Learned counsel for the Appellant to amend the word Appellant figuring at paragraph No. 1 in I.A No 677 of 2020 in Company Appeal (AT) (INS) No. 255 of 2020 and to file necessary Interlocutory Application in this regard, the matter is adjourned to **5th March, 2020**.

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member(Technical)

[Alok Srivastava]
Member(Technical)

sr/r/nn